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1

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH SITTING AT NEW DELHI.

AFFIDAVIT OF SERVICE & REJOINDER AFFIDAVIT  
by applicant in person

IN



**ORIGINAL APPLICATION NO. 311 OF 2025**  
(under Section 18(1) read with Sections 14, 15, 16, 17 of  
the National Green Tribunal Act,2010)  
**[DISTRICT: JALAUN, UTTAR PRADESH]**

**Between:**

T.S. Singh

T.S. Singh S/O Shri Shankar Singh,  
R/O 516/1, Kripala Sadan, Ashtbhuja Nagar,  
Pratapgarh-230001, Uttar Pradesh.  
Mobile No.9452260801, e-mail: gurudevkr729@gmail.com  
..... Applicant in Person

श्री टी.एस. सिंग  
प्रतिवादी

And

1. Union of India, through Director General,  
National Mission for Clean Ganga,  
Ministry of Jal Shakti, Government of India,  
Major Dhyan Chand Stadium, New Delhi-110002  
Phone No.011-23049528, Email: dg@nmcg.nic.in
2. Joint Secretary-cum-Mission Director (Urban)  
Ministry of Housing & Urban Affairs,  
Government of India, New Delhi-110011  
Phone No.011-23061558,  
e-mail:- js.sbm-mohua@gov.in

श्री टी.एस. सिंग  
प्रतिवादी  
01/10/25  
9455916025

T.S. Singh

3. State of Uttar Pradesh, through Principal Secretary,  
Urban Development Department, Govt. of U.P.  
Bapu Bhawan, Secretariat, Lucknow-226001  
Phone No.0522-2237799,  
e-mail: acsud.goup@gmail.com
4. Managing Director, Uttar Pradesh Jal Nigam (Urban)  
Head Office: Rana Pratap Marg, Lucknow-226001  
Phone No.0522-2626497,  
e-mail: mdupjn@yahoo.co.in
5. Secretary, Environment Directorate,  
Government of Uttar Pradesh, Gomti Nagar,  
Lucknow-226010, Mobile No.8960204955  
e-mail: doeuplko@yahoo.com

..... Respondents

Affidavit of Trivikramray Svarup  
Singh, aged about 42 years, S/O  
Shri Shankar Singh, R/O 516/1,  
Kripala Sadan, Ashtbhuja Nagar,  
Pratapgarh, Uttar Pradesh-  
230001, Occupation - Advocate,  
Educational Qualification - Law  
Graduate (LL.B.) [having Aadhar  
Card No.9651 5724 9245]

..... Deponent

T.S. Singh

I, the deponent named above do hereby solemnly  
state on oath as under:-

T.S. Singh

1. That, the deponent is sole applicant in person in the above noted Original Application and, as such, he is well acquainted with the case deposed to below.
2. That, address of the respondents are given above for service of notice of the Original Application No.311 of 2025 through e-mails (as stated above).
3. That, the applicant above named begs to submit the notice/s of the Original Application No.311 of 2025 against the order dated 07.07.2025 of the mentioned O.A. to the respondents on the grounds set out here under.

4. **Facts in brief:**

- 4.1. That, curbing river Yamuna Water Pollution with regard to environmental betterment are of ut most important because the pollution of river Yamuna is affecting life, health and ecology of lower Yamuna basin. The plains of lower Yamuna basin are agricultural regions, supporting both large, urban population and

T.S. Singh

eco-systems. Moreover, cultural significance of river Yamuna is considered sacred in Hinduism and is worshipped as a Goddess.

- 4.2. That, the faster as well as propr development terrestrial and aquatic bio-diversity parks in districts of Jalaun, Jhansi, Lalitpur, Mahoba, Banda, Chitrakoot under influence of semi-arid climatic characteristic Bundelkhand region of State of Uttar Pradesh.
- 4.3. That, the sluggishness and delay in administrative decision at Apex level hampering environment friendly growth in the concerned Municipality known as Nagar Palika Parishad, Kalpi, District - Jalaun (Uttar Pradesh) and inadequate interception - diversion of rayad waste water drain (flow measurement 11 MLD).
- 4.4. That, the sluggishness and delay in administrative decision hampering faster as well as proper development of terrestrial and aquatic bio-diversity parks (a kind of vast reserved forest and to promote in-situ conservation under the Biological Diversity Act,

T.S. Singh

2002). Moreover, the able respondents cannot delay the entire aspect of the matter, since the Act in question is of the year 2002. Furthermore, it is not in dispute that the requirement of setting up of terrestrial and aquatic bio-diversity parks under the provisions of the Biological Diversity Act, 2002 is/are responsibilities of the Union Government as well as of the Government of Uttar Pradesh.

4.5. That, in view of the above, the applicant most humbly prayed that this Hon'ble Tribunal/Court may graciously be pleased to direct the respondents for the very purpose of proper interception and diversion of Rayad Waste Water Drain flowing through the concerned Municipality known as 'Nagar Palika Parishad, Kalpi, District - Jalaun, Uttar Pradesh and capacity enhancement of so called 5 MLD Sewage Treatment Plant for curbing water pollution of river Yamuna.

4.6. That, it is further prayed that this Hon'ble Tribunal/Court may also direct the

T.S. Singh

respondents to ensure proper as well as faster development of terrestrial and aquatic bio-diversity parks in districts under Bundelkhand region of State of Uttar Pradesh and also grant the relief(s) sought for in the Original Application No.311 of 2025, to secure the ends of justice.

The above submissions have been brought to the knowledge of the respondents through e-mails etc., details of which are attached herewith for kind perusal of the Hon'ble Tribunal.

**Verification:-**

I, Trivikramray Svarup Singh, aged about 42 years, S/O Shri Shankar Singh, R/O 516/1, Kripala Sadan, Ashtbhuja Nagar, Pratapgarh, Uttar Pradesh-230001, Occupation - Advocate, Educational Qualification - Law Graduate (LL.B.) [having Aadhar Card No.9651 5724 9245], do hereby verify that the contents of paragraphs No.1,2,3.....are true to my personal knowledge and paragraphs No.4,4.1,4.2,4.3,4.4,4.5,4.6...are believed to be true on legal advice and that I have not suppressed any material fact.

Date: 01/10/2025  
Place: PRATAPGARH  
UTTAR PRADESH

T.S. Singh  
Signature of the Applicant  
A.H. Singh  
sd.

T.S. Singh 01/10/2025

34/10/2025  
I have read over & explain to the deponent who understands the contents of the above...



Reminder w.r.t ATR or Progress  
Report in O.A. No.- 311/2025,  
T.S.Singh v. Uol & Others before  
Hon'ble NGT, PB, New Delhi,  
Hearing Date:9.10.25



Add label



Vikram Singh 8 Sept

to priyanka, bhanwar...



To,

The All Respected Counsels of Respondent Number-1 to  
5 in the Original Application Number-311 of 2025,  
T.S.Singh versus Union of India and 4 Others before the  
Hon'ble National Green Tribunal (Principal Bench), New  
Delhi

Sir/Madam,

With due respect from the concerned applicant in-person  
and further stating that Please provide Action Taken  
Report or Progress Report with regard to proper  
interception and diversion of Rayad Drain (11 MLD  
wastewater) falling into River Yamuna under  
administrative limits of Municipality known as Nagar  
Palika Parishad Kalpi, District-Jalaun, U.P. For more clear  
details, Please refer to the Order Dated: 07.07.2025 of the  
Hon'ble NGT, PB, New Delhi.

Once again, it is most respectfully prayed that Please  
provide Action Taken Report or Progress Report with  
regard to proper Interception and Diversion of Rayad Drain  
(11 MLD wastewater) for very purpose of curbing River  
Water pollution of holy Yamuna within administrative  
jurisdiction of Municipality known as Nagar Palika  
Parishad Kalpi, District-Jalaun, Uttar Pradesh.

Thanks & Regards,  
Yours Faithfully/applicant in-person,  
T.S.Singh son of Shri Shankar Singh R/o District-  
Pratapgarh, U.P., Mobile Number- 9452260801



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T.S.Singh



Reminder w.r.t. ATR or Progress Report in O.A. No.- 311/2025, T.S.Singh v. UoI & Others before Hon'ble NGT, PB, New Delhi



Add label



Vikram Singh 8 Sept

to dg, js.sbm-mohua...



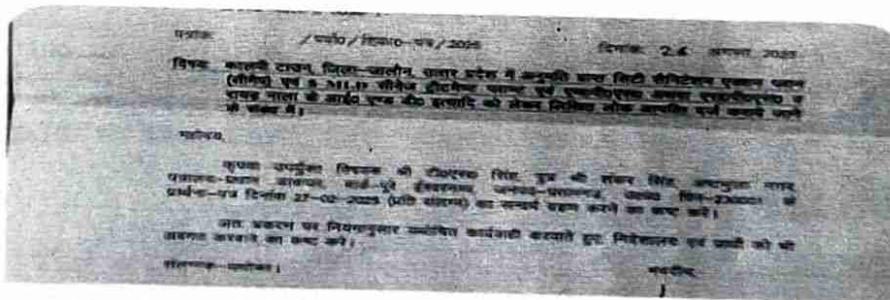
To,

The All Respected Respondents In the Original Application Number-311 of 2025, T.S.Singh versus Union of India and 4 Others before the Hon'ble National Green Tribunal (Principal Bench), New Delhi

With due respect from the concerned humble applicant in-person and further stating that Please provide Action Taken Report or Progress Report with regard to overall development of Sewerage System especially capacity enhancement of 5 MLD Sewage Treatment Plant under administrative jurisdiction of Municipality known as Nagar Palika Parishad Kalpi, District-Jalaun, Uttar Pradesh for very purpose of curbing River Water pollution of holy Yamuna. Moreover, it is humbly conveyed that insufficient tapping of Rayad Drain (11 MLD wastewater) falling into River Yamuna at above stated place is cause of very concern for any environment betterment seeker.

Therefore, it is most respectfully prayed to all Respondents that Please provide Action Taken Report or Progress Report with regard to proper tapping of Rayad Drain (11 MLD wastewater) within administrative limits of Nagar Palika Parishad Kalpi, District-Jalaun, U.P. and w.r.t. proper City Sanitation Action Plan under SBM-2.0 (Urban) programme of above mentioned place according to Order Dated: 07.07.2025 of the Hon'ble NGT, PB, New Delhi.

Thanks & Regards,  
Yours Faithfully/applicant in-person,  
T.S.Singh son of Shri Shankar Singh R/o District-Pratapgarh, U.P.



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T.S.Singh



In O.A. No.- 311/2025, T.S.Singh  
vs Union of India & Others,  
Hearing Date: 09.10.2025



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Vikram Singh 17 Jul



to judicial-ngt, dg, js....

To,

The Honourable Consultant (Judicial) Sir,  
Hon'ble NGT, PB, New Delhi

With due respect from the concerned Applicant In-person and further stating that, in response to Notice Dated:16.07.2025 sent through email from Your Office, it is most humbly conveyed that the concerned Applicant In-person sent soft copies of Original Application Number-311/2025, T.S.Singh versus Union of India and Others alongwith all annexures to Respondent Number/s- 1 & 2 respectively as mentioned in cause title of above stated Original Application. Moreover, the concerned Applicant In-person made Phone calls on official phone of Respondent No.-1 & Respondent No.-2 i.e. 011-23049528 & 011-23061558 respectively on Date: 17.07.2025. Official email id of Respondent No.-1 are dg@nmcg.nic.in & isingh1010m@yahoo.co.in and on official email id: js.sbm-mohua@gov.in of Respondent No.-2 on Date: 17.07.2025. The details of Respondent No.1 is Director General, National Mission for Clean Ganga, Ministry of Jal Shakti, Government of India, Major Dhyan Chand Stadium, New Delhi and Respondent No.-2 is Joint Secretary cum Mission Director, Swachh Bharat Mission (Urban), Ministry of Housing and Urban Affairs, Government of India, Nirman Bhawan, New Delhi.

Therefore, it is most respectfully prayed that Please accept completion process of supplying copies of Original Application No.-311/2025 (as stated above) to all Respondent/s Number/s- 1 to 5 in the interest of Environmental Justice/Climate Justice.

Thanks,

With best Regards,

Yours Faithfully/Applicant In-person,  
T.S.Singh (Advocate) son of Shri Shankar Singh R/o  
District-Pratapgarh, U.P., Mobile no.- 9452260801



Reply all

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T.S.Singh



# Service of Copy to Respondent No.-1 i.e. DG, NMCG, MoJS, Gol



Add label



**Vikram Singh** 17 Jul

to dg, isingh1010m@... ✓



To,

The Honourable Director General Sir,  
National Mission for Clean Ganga,  
Ministry of Jal Shakti, Government of India,  
Major Dhyan Chand Stadium, New Delhi

With due respect from the concerned Applicant In-person and further stating that Please find attachments for kind perusal with regard to Original Application no.-311/2025, T.S.Singh versus Union of India and Others before the Hon'ble National Green Tribunal, Principal Bench, New Delhi, next Hearing Date: 09.10.2025. Moreover, it is most humbly urged that Please send an Acknowledgement Intimation to the Honourable Consultant (Judicial) Sir, Hon'ble NGT, PB, New Delhi on his official email id: [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) alongwith to the concerned Applicant In-person on his email id: [gurudevkr729@gmail.com](mailto:gurudevkr729@gmail.com) on kind immediate basis.

Thanks & Regards,  
Yours Faithfully/Applicant In-person,  
T.S.Singh (Advocate) son of Shri Shankar Singh R/o  
District-Pratapgarh, U.P., Mobile no.- 9452260801

BY SPEED POST A/D/EMAIL  
BEFORE THE NATIONAL GREEN TRIBUNAL, NEW DELHI

Original Application No. 311/2025  
T.S. Singh Vs Union of India & Ors.

To

1. Union of India  
Through Director General,  
National Mission for Clean Ganga,  
Ministry of Jal Shakti, Government of India,  
Major Dhyan Chand National Stadium, New Delhi-110002  
Email: [dg@nmcg.gov.in](mailto:dg@nmcg.gov.in) (RESPONDENT No.1)
2. Joint Secretary cum Mission Director (Urban)



OA No 311-25 notice.pdf



Item No. 01

Court No. 1

BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

Original Application No. 311/2025

T.S. Singh

Versus

Applicant

Union of India & Ors.

Respondent(s)



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*T.S. Singh*



Service of Copy to Respondent  
No.- 2 i.e. JS cum MD, SBM  
(Urban), MoHUA, GoI Add label



Vikram Singh 17 Jul  
to js.sbm-mohua



To,

The Honourable Joint Secretary cum Mission Director  
Madam,  
SBM (Urban), Ministry of Housing and Urban Affairs,  
Government of India,  
Nirman Bhawan, New Delhi

With due respect from the concerned Applicant In-person and further stating that Please find attachments for kind perusal with regard to Original Application no.-311/2025, T.S.Singh versus Union of India and Others before the Hon'ble National Green Tribunal, Principal Bench, New Delhi, next Hearing Date: 09.10.2025. Moreover, it is most humbly urged that Please send Acknowledgement Intimation to the Honourable Consultant (Judicial) Sir, Hon'ble NGT, PB, New Delhi on his official email id: [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) alongwith to the concerned Applicant In-person on his email id: [gurudevkr729@gmail.com](mailto:gurudevkr729@gmail.com) on kind immediate basis.

Thanks & Regards,  
Yours Faithfully/Applicant In-person,  
T.S.Singh (Advocate) son of Shri Shankar Singh R/o  
District-Pratapgarh, U.P., Mobile no.- 9452260801

Item No. 01 Court No. 1  
**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**  
Original Application No. 311/2025  
T.S. Singh Applicant  
Versus Respondent(s)  
Union of India & Ors.  
Date of hearing: 07.07.2025



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BY SPEED POST AND/EMAIL  
**BEFORE THE NATIONAL GREEN TRIBUNAL, NEW DELHI**  
Original Application No. 311/2025  
T.S. Singh Vs Union of India & Ors.

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OA No 311-25 notice.pdf



Item No. 01

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 311/2025

T.S. Singh

Applicant

Versus

Union of India & Ors.

Respondent(s)

Date of hearing: 07.07.2025



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To,

Date: 30-06-2025

THE HONOURABLE REGISTRAR GENERAL SIR,  
HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH,  
NEW DELHI- 110001

Subject- Regarding removal of defect/s in Filing number-  
0701109010972025.

Respected Sir,

with due respect from the concerned humble  
applicant in-person and further stating that please  
advise him with regard to Synopsis herein after  
marked as Page no.-



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T.S. Singh



Union of India & Ors.

Respondent(s)

Date of hearing: 07.07.2025



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BY SPEED POST A.D./EMAIL  
BEFORE THE NATIONAL GREEN TRIBUNAL, NEW DELHI

Original Application No. 311/2025

T.S. Singh Vs Union of India & Ors.

To

- 1. Union of India  
Through Director General  
National Mission for Ganga,  
Ministry of Jal Shakti, Government of India,  
Major Dhyan Chand National Stadium, New Delhi-110002  
Email: dg@nmcg.nic.in (RESPONDENT No.1)
- 2. Joint Secretary cum Mission Director (Urban)



OA No 311-25 notice.pdf



To,

Date: 30-06-2025

THE HONOURABLE REGISTRAR GENERAL SIR,  
HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH,  
NEW DELHI-110001

Subject- Regarding removal of defect/s in Filing number-  
0701109010972025.

Respected Sir,

with due respect from the concerned humble  
applicant in-person and further stating that please  
address him with regard to Synopsis hereinafter  
marked as Page no.-



RIVER YAMU...pdated.pdf



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T.S. Singh

**ORDER**

1. In this Original Application, applicant has raised a grievance against the Sewage Treatment Plant (STP) being constructed in Nagar Palika Parlahad, Kalpi, District Jalaun, U.P. after interception and diversion of Rayad drain which flows through the municipality.

2. Submission of applicant is that the Rayad drain has a flow of 11 MLD (7 days), but the proposed STP is only of 5 MLD capacity, therefore, there is mismatch. In support of his submission the applicant has referred to the RTI information provided by the office of the Project Manager, Ganga Pollution Control Unit, U.P. Jal Nisam (Gramini), Kanpur dated 14.02.2025.



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4. Issue notice to the respondents. Ms. Priyanka Swami, Advocate accepts notice on behalf of Respondent No. 3 to 5. Applicant is directed to supply a copy of OA with complete set of annexures to the counsel for Respondent No. 3 to 5 within three days. Applicant is directed to serve the Respondent No. 1 and 2 and file affidavit of service at least one week before the next date of hearing.

5. Respondents are directed to file their response affidavit. Respondent No. 3 to 5 are granted four weeks' time to file their response affidavit.

6. List on 09.10.2025.



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प्रेषक,  
निदेशक,  
पर्यावरण निदेशालय, उ०प्र०  
विनीत खण्ड-1, गोमती नगर,  
लखनऊ ।

सेवा में,  
जिलाधिकारी,  
जनपद-जालौन, उ०प्र० ।

पत्रांक: /पर्या०/शिका०-पत्र/2025

दिनांक: 26 अगस्त, 2025

 Reply

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T.S. Singh

प्रेषक,

निदेशक,  
पर्यावरण निदेशालय, उ०प्र०  
विनीत खण्ड-1, गोमती नगर,  
लखनऊ ।

सेवा में,

जिलाधिकारी,  
जनपद-जालौन, उ०प्र० ।

पत्रांक:

/पर्या०/शिका०-पत्र/2025

दिनांक: 26 अगस्त, 2025

विषय: कालपी टाउन, जिला-जालौन, उत्तर प्रदेश में अनुमति प्राप्त सिटी सैनिटेशन एक्शन प्लान (सीमैप) एवं 5 MLD सीवेज ट्रीटमेंट प्लांट एवं एम०पी०एस० अथवा एस०पी०एस० व रायड़ नाला के आई० एण्ड डी० इत्यादि को लेकर लिखित लोक आपत्ति दर्ज कराये जाने के संबंध में।

महोदय,

कृपया उपर्युक्त विषयक श्री टी०एस० सिंह, पुत्र श्री शंकर सिंह, अष्टभुजा नगर, पत्रालय-प्रधान डाकघर, वार्ड-पूरे ईश्वरनाथ, जनपद-प्रतापगढ़, उ०प्र० पिन-230001 के प्रार्थना-पत्र दिनांक 27-02-2025 (प्रति संलग्न) का सन्दर्भ ग्रहण करने का कष्ट करें।

अतः प्रकरण पर नियमानुसार यथोचित कार्यवाही करवाते हुए, निदेशालय एवं प्रार्थी को भी अवगत करवाने का कष्ट करें।

संलग्नक-यथोक्त।

भवदीय,

/  
(देवेन्द्र सिंह)  
उपनिदेशक

पुष्ठांकन सं०: 529/पर्या०/शि०-पत्र/2025, तददिनांक:

प्रतिलिपि: श्री टी०एस० सिंह, पुत्र श्री शंकर सिंह, अष्टभुजा नगर, पत्रालय-प्रधान डाकघर, वार्ड-पूरे ईश्वरनाथ, जनपद-प्रतापगढ़, उ०प्र० को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

  
(देवेन्द्र सिंह)  
उपनिदेशक

